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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P NO.379/KB/2017

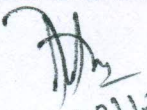
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Kanta Devi Bhutoria -Vs- Samcon Resort & Hotel (P) Ltd		
Under Section	97 Holding of AGM		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATITA PARAN BISHWAL, Adv

1/2/17



13/10/17

Anitra Basu, Adv.

Binay Upadhyay, Adv.

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Respondent.


13.10.17

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)